

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 2 OF 2019 & IA No. 16 OF 2019 & IA No. 1082 OF 2019

Dated: 25th October, 2019

In the matter of:

DCM Shriram Ltd.

.... Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Limited

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.12.2019.**

Court Master

JS